

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
SINGEL MEMBER BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.217/59/HDB/2016
NAME OF THE COMPANY	Vestal Educational Services Private Limited
NAME OF THE PETITIONER(S)	Sandeep Daga
NAME OF THE RESPONDENT(S)	Vestal Educational Services Private Limited (04) Other
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shiva Prasad nph Abmay	Advocate		M. A. S.

Heard Shri Shiva Prasad , Ld. Counsel for the Respondent. None appears for the
Petitioner.

Post the case on 21.02.2018.


Member (J)